

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 44/2003 (OA 167/2002)

DATE OF ORDER: 22.1.2004

Ranjeet Singh Verma son of Shri Ram Singh Verma aged 63 years, Retired Junior Engineer (TL), Railway Station, Ajmer residing near Chandra Stores, Srinagar Road, Ajmer.

.... Applicant

VERSUS

1. Shri Rakesh Mohan Agarwal, General Manager, North-West Railway, Jaipur.
2. Shri Jeewan Gupta, Divisional Rail Manager, North-West Railway, Ajmer Division, Ajmer.

.... Respondents.

Mr. S.R. Chourasia, Counsel for the applicant.

Mr. S.S. Hassan, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (OPAL)

The present Contempt Petition has been filed for the alleged violation of the order dated 29.4.2003 passed in OA No. 167/2002 whereby this Tribunal has directed the respondents to refund the sum of Rs. 46,898/- to the applicant, which amount has been recovered from the gratuity of the applicant by them on account of over-payment pursuant to re-fixation of pay vide order dated 11.10.2001 within a period of two months from the date of passing of the order.

2. Notice of this application was given to the respondents. Learned counsel for the respondents has shown to us a letter dated 16.1.2004, reading of which reveals that the aforesaid amount of Rs. 46,898/- has been sent to the applicant vide Cheque No. 32385 dated 05.1.2004 through DFM Office, Ajmer. The learned counsel for the respondents has also shown to us Memo Forwarding Cheques to Bank for placing the amount to the Credit of Railway Employees, addressed to the Manager (HBI), Union Bank of India, Srinagar Road, Ajmer (Rajasthan). The copy of the letter is placed on record.

3. In view of this, this Contempt Petition does not survives. In case the amount ~~is~~ has not been credited in the Account of the applicant, the applicant will be at liberty to approach this Tribunal again. The Contempt Petition is disposed of. Notices issued to the respondents are hereby discharged.

X231V
(A.K. BHANDARI)
MEMBER (A)

Brijesh
(M.L. BHAIJHAN)
MEMBER (J)